

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:2092
ANSWERED ON:10.03.2010
MEGA PROJECTS
Rao Shri Nama Nageswara

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government is ill equipped to handle Mega project with huge investments in spite of the infrastructures sector needing more than half a trillion dollars to shore up/accelerate the infrastructure;
- (b) if so, the steps taken to speed-up particularly pertaining to regulatory clearance and land acquisition; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE), IN THE MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a) No Sir. The Government approves mega projects after detailed appraisal of the individual projects and assessment of capabilities of agencies for actual implementation. As on November 2009, 115 central sector projects costing Rs. 1000 crore and above with a total cost of Rs.4,06,140 crores were on the monitor of this Ministry.
- (b)&(c) The steps taken by the Government to facilitate timely regulatory clearances and land acquisition are:
 - (i) Submission of applications online for environment and other regulatory clearances;
 - (ii) Simplification in the procedures relating to approval for primary resources, viz., land, electricity, water, buildings etc.;
 - (iii) Amendment to Electricity Act through the Electricity Bill 2002;
 - (iv) Empower single window system for regulatory clearances at the state level along with re-engineering of regulatory processes;
 - (v) Single composite Application Form to facilitate issue of all approvals for large and medium projects;
 - (vi) Proposed modification in the Land Acquisition Act to reduce time required for land acquisition under different sections;
 - (vii) Proposed standard rehabilitation package for displaced families and personnel.